

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 19 of 2014

Dated : 9th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Western Electricity Supply Co. of Orissa Ltd. Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. Respondent(s)

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Malavika Prasad
Mr. Aditya Panda**

**Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Abhishek for GRIDCO
Mr. P.C. Sen
Mr. Rutwik Panda for R.1**

ORDER

At the request of the learned counsel for the Appellant, the matter
is adjourned to **16.12.2014.**

**(Rakesh Nath)
Technical Member
Ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**